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*131. SHRI G. MURAHARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the reasons for imposing a ban on a number of films depicting the Night Clubs of various countries of the world; and
- (b) whether it is a fact that these films have already been exhibited in India for some time?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI K. K. SHAH): (a) The exhibition of eleven films depicting night life (in foreign countries has been temporarily suspended pending a final decision in the matter. This was done on accaunt of pressure of public opinion.

(b) Yes, Sir.

COUNTRIES WITHOUT INDIAN AMBASSA-DORS/HIGH COMMISSIONERS

*132. SHRI R. K. BHUWALKA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of the countries where the posts of Indian Ambassadors/High Commissioners have not yet been filled in; and
 - (b) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) 1. U.K.

- 2. Turkey.
- 3. Malaysia.
- 4. Iran.
- 5. Nigeria.
- 6. Thailand.
- (b) Appointments to Malaysia, Iran, Nigeria and Thailand have already been announced and the new incumbents are expected to take up charge very shortly. For the U.K.. and Turkey a decision will be arrived at shortly.

Indonesian Military Assistance to

Pakistan

*133. SHRI A. D. MANI: SHRI BABUBHAI M. CHINAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether he had any talks with the Foreign Minister of Indonesia regarding military assistance given by Indonesia to Pakistan in connection with the Indo-Pakistan conflict in 1965; and
- (b) if so, whether any assurance was give by the Foreign Minister of Indonesia in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The Foreign Minister of Indonesia assured us that the Indonesian Government had no intention of supplying military equipment to Pakistan.

Indian High Commissioner in London

*134. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) when did the Indian High Commissioner in London leave for India resigning his job:
- (b) when was his successor appointed; and
- (c) if no successor has been appointed, what are the reasons for this delay?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):
(a) The Indian High Commissioner relinquished charge of his post after a three year tenure on 23rd December, 1966.

(b) and (c) The appointment of his successor is engaging Government's attention and will be announced shortly.